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**Title:** Called the attention of the Minister of Food and Consumers Affairs to the situation arising out of the continuous import of sugar by the Government without imposing any levy on imported sugar.

MR. SPEAKER: The House will now take up Item No.24, namely, Calling Attention regarding situation arising out of the continuous import of sugar by the Government.

Dr. T. Subbarami Reddy.

... (Interruptions)

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, I call the attention of the Minister of Food and Consumer Affairs to the situation arising out of the continuous import of sugar by the Government without imposing any levy on imported sugar thereby causing great hardship to the domestic producers and the action taken by the Government in regard thereto.....(Interruptions)...Sir, I want the reaction of the Minister of Food and Consumer Affairs....(Interruptions)

MR. SPEAKER: Shri Raghuvansh Prasad Singh, please go back to your seat.

... (Interruptions)

MR. SPEAKER: Please go to your seats.

... (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 3 p.m.

1408 hours

The Lok Sabha then adjourned till Fifteen of the Clock.

15.00 hrs

The Lok Sabha re-assembled at Fifteen hours of the Clock.

(Mr. Speaker in the Chair)

SHRIBASU DEB ACHARIA (BANKURA): Sir, I am on a point of order...(Interruptions)

MR. SPEAKER: Please wait for a minute. There are two Reports to be presented. I will call you immediately after that.

Item No.20 - Shri Manoranjan Bhakta - not present.

Shri Prabhat Kumar Samantaray - not present

... (Interruptions)

SHRIBUTA SINGH : Sir, I am on a point of order...(Interruptions)